NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

UNDER SECTION

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) for TK Bhaskan

Counsel propertitioner 1-6

Priyadarshini. N Shwetha Vasudevan

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ORDER

Counsel representing both the parties are present. Both the counsels reported that the settlement talks are in an advanced stage and sought time for reporting the final outcome of the same. Time extended at their request. Put up on

23.06.2017 at 10.30 A.M.

B.C

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)